1	2	3
16.	Tamil Nadu	17
17.	Uttar Pradesh	47
18.	Uttarakhand	1
19.	West Bengal	18
20.	Delhi	1
	Total	266

Success of law to solve child labour problem

2434. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that according to Government's estimate, 12.6 million children under age 14 are working in various occupations in the country;

(b) if so, the details of steps Government has taken to stop Child Labour problem in the country;

(c) whether Government has achieved any success through the existing policies and acts during last three years; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) As per Census 2001, there were 1.26 crore working children in the country in the age group of 5-14.

(b) to (d) The Government of India has adopted a multi-pronged strategy for eradication of child labour which is as follows:

- A legislative action plan in the form of Child Labour (Prohibition and Regulation) Act, 1986.
- Project-based action plan in areas of high concentration of Child Labour under National Child Labour Project Scheme.
- (iii) Focus on general development programmes for the benefit of the families of Child Labour.

The above measures have yielded positive results in eradication of child labour. During last three years, 298611 child labourers have been mainstreamed in formal education system through NCLP Project.